

BEFORE THE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE)CHENNAI

ORIGINAL APPLICATION No.40 of 2020 (SZ)

With

ORIGINAL APPLICATION No.93 of 2020 (SZ)

IN THE MATTER OF

Tribunal on its own motion Suo Motu initiated proceedings based on the News item published in The Time of India, Chennai edition dt,17.02.2020 under the caption "Sewage flows into surplus channel in Kovilambakkam"

And

The District Collector,

Chengalpet District and Ors

.....Respondent(s)

With

Tribunal on its own motion Suo Motu based on the News item in Dinamalar Tamil Newspaper dated .29.06.2020 "when will Kovilambakkam Lake be restored?"

And

The Principal Secretary to Government,
Public Works Department,
Fort St. George,
Chennai – 600009.

.....Respondent(s)

m. sanyal

(Area Engineer XIV)
Chennai Metropolitan Water Supply and Sewerage Board
Chennai - 600 091.

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Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

REPORT FILED BY CMWSSBOFFICIAL RESPONDENT(S) IN
OA No 40 OF 2020 (SZ)
WITH
OA No 93 OF 2020 (SZ)

I, D.Mythily, Daughter of Thiru. T.Dharman Hindu aged about 56 years now working as Superintending Engineer (South) of Chennai Metropolitan Water supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (south) in the Chennai Metro Water Supply and Sewerage Board (CMWSSB), Chennai and representing Respondent herein and well acquainted with the facts of the case from the connected files.
2. I am filing this updated report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai-02 who has been cited as respondent in the case taken up by The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai

on its own motion – SUO MOTU initiated proceedings based on the news item published in The Time of India, Chennai edition dt.17.02.2020 under the caption “Sewage flows into surplus channel in Kovilambakkam” vide O.A. No. 40 of 2020 (SZ) with OA No 93 OF 2020 (SZ) .


Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai - 600 091.



Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

Chintadripet, Chennai-600 002
Chennai Metropolitan Water Supply & Sewerage Board
Superintending Engineer (South)

3. I humbly submit that, the St. Thomas Mount Panchayat Union is surrounded by three villages Panchayats Viz., Kovilambakkam, Moovarasampet and Nanmangalam village Panchayats. The above said location falls beyond the city limit which is not covered under the jurisdiction of CMWSSB.

4. I humbly submit that, the households and commercial establishments in the above said village Panchayats areas i.e. Nanmangalam village Panchayats, Moovarasampet village Panchayats and Kovilambakkam village Panchayats have their own individual septic tank and soak pit arrangements. They are following septage management by engaging Hired Private sewer tanker Lorries available locally. The sewer tanker Lorries removing the sludge from the septic tank of each house/ commercial establishment will decant at the Perungudi decanting point in Perungudi Sewage Treatment plant for the treatment and disposal of the sewage. If any households/ commercial establishments dispose the sewage/sullage through storm water drains then action has to be taken by Kovilambakkam Village Panchayat.

5. I humbly submit that, Keelkatalai Lake was under the maintenance of public works Department. As per the court direction joint committee consist officials of State Pollution Control Board and CMWSSB along with the President and members of the Association with on 05.08.2022 inspected the surplus channel.

The area Engineer XIV (Perungudi) inspected and reported the status of Surplus channel passing through the areas in Kovilambakkam as given below:

m. dnyan.

Area Engineer - XIV
Chennai Metropolitan Water
Supply and Sewerage Board
Chennai - 600 091.

[Signature]

Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

1. *Public Works Department is carrying out the construction of retaining walls all along the said surplus channel for strengthening the bund and to avoid the flow of sewage into the said channel.*
2. *The sewer from Pallavaram Municipality is being pumped to Sewage Pumping Station located at Nanmangalam. The collected sewage is again pumped to Keelkattalai Sewage Pumping Station through 400mm Dia Sewage pumping main which crosses the surplus channel at Kovilambakkam. From Keelkattalai terminal Sewage Pumping Station the sewage is pumped to Perungudi Sewerage Treatment Plant maintained by CMWSSB. There is a provision of scour valve located near surplus channel. The sewage pumping station as well as pumping main is under the operation and maintenance of Tambaram Corporation.*

6. I humbly submit that during the joint inspection of CMWSSB and State pollution control board it was noticed that the scour valve is in closed condition and there is no letting out of sewer which leads to the said surplus channel.

7. I humbly submit that the quantity of sewage received from Tambaram Corporation for treatment at Perungudi Sewerage Treatment Plant is being treated by CMWSSB.

8. I humbly submit that, further, it was recommended to the Tambaram Corporation to ensure for proper maintenance of machineries at Nanmangalam

m. sanyal.

Area Engineer - X
Chennai Metropolitan Water
Supply and Sewerage Board

Chennai - 600 091.

Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002

[Signature]

Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.



CHENNAI METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD

AREA ENGINEER XIV

Lr.No CMWSSB/O&M -I/SE(S)/Area XIV/NGTOA 40/Spl/2022 Date: 08.08.2022

To
The Municipal Engineer
Tambaram City Municipal Corporation
28, Muthuranga Mudali Street,
Tambaram West, Chennai – 600 045,

Sir

Sub: CMWSSB – C.E(O&M)-I & II – Area XIV – NGT Case OA.No.40 of 2020 with OA.No.93 of 2020 -Suo Motu initiated proceedings based on the News item published in The Time of India, Chennai edition dt.17.02.2020 under the caption "Sewage flows into surplus channel in Kovilambakkam - Reg.

Ref: 1. The Time of India, Chennai edition Dt: 17.02.2020
2. Order of the National Green Tribunal (SZ), Chennai in O.A.No.40 of 2020 with OA No.93 of 2020 dated: 28.07.2022

The Hon'ble National Green Tribunal (NGT), Southern Zone (SZ), Chennai has taken up on its own motion – Suo Motu initiated proceedings based on the News item published in The Time of India, Chennai edition dt.17.02.2020 under the caption "Sewage flows into surplus channel in Kovilambakkam" vide reference 1st cited.

Further, during the hearing on 28.07.2022, the O.A No.40 of 2022 with OA.No.93 of 2020 NGT has impeded officials of CMWSSB and State Pollution Control Board as Respondent and the case was adjourned to 10.08.2022. The above said location falls beyond the Greater Chennai Corporation limit which is not covered under the jurisdiction of CMWSSB. As per the court direction Joint committee consist officials of State Pollution Control Board and CMWSSB along with the President and members of the Association with on 05.08.2022 inspected the surplus channel in Kovilambakkam.

In this connection, it is to inform that the following observations have been made:

1. Keelkatalai Lake was under the maintenance of public works Department
2. Public Works Department is carrying out the construction of retaining

walls all along the said surplus channel for strengthening the bund and to avoid the flow of sewage into the said channel.

3. The sewer from Tambaram Corporation is being pumped to Sewage Pumping Station located at Nanmangalam. The collected sewage is again pumped to Keelkattalai Sewage Pumping Station through 400mm Dia Sewage pumping main which crosses the surplus channel at Kovilambakkam. From Keelkattalai terminal Sewage Pumping Station the sewage is pumped to Perungudi Sewerage Treatment Plant maintained by CMWSSB. There is a provision of scour valve located near surplus channel. The sewage pumping station as well as pumping main is under the operation and maintenance of Tambaram Corporation.

During the joint inspection of CMWSSB and State pollution control board it was noticed that the scour valve is in closed condition and there is no letting out of sewer which leads to the said surplus channel.



The quantity of sewage received from Tambaram Corporation for treatment at Perungudi Sewerage Treatment Plant is being treated by CMWSSB. The details of the quantity of sewage received from Tambaram Corporation for

treatment at Perungudi STP from January 2022 to July 2022 has been attached in the annexure - I for perusal.

Further, it is requested that the Tambaram Corporation may ensure proper maintenance of pumping machineries at Nanmangalam and Keelkattalai Sewage Pumping Station. Also it was suggested to monitor the sewage pumping main crossing the surplus channel to avoid letting out sewer into surplus channel and to maintain flow record of the pumped quantity of sewage.

M. Jeyan
8/8/22
Area Engineer XIV

**BEFORE THE NATIONAL GREEN
TRIBUNAL (SOUTH ZONE),
CHENNAI.**

O.A.No.40 of 2020 (SZ)

With

OA No 93 OF 2020 (SZ)

Tribunal on its own motion Suo Motu initiated proceedings based on the News item published in The Time of India, Chennai edition dt.17.02.2020 under the caption "Sewage flows into surplus channel in Kovilambakkam

...Applicants

Vs

The District Collector,

Chengalpet District and Ors

... Respondents

**REPORT FILED ON BEHALF OF THE
CMWSSB RESPONDENT**

Mr. GAUTAM.S.RAMAN

Superintending Engineer (South)
Chennai Metropolitan Water Supply & Sewerage Board
Chennai-600 002